

(b) to (d). Do not arise.

**Cycle Corporation of India Limited and
Bharat Ophthalmic Glass Limited, West
Bengal**

527. SHRIMATIGEETA MUKHERJEE:
Will the PRIME MINISTER be pleased to
state:

(a) whether Government are considering
a proposal to sell two sick public sector units
the Cycle Corporation of India and the Bharat
Ophthalmic Glass Limited in West Bengal to
private sector; and

(b) if so, the details thereof and the
reasons therefor?

THE MINISTER OF STATE IN THE
PRIME MINISTER'S OFFICE (SHRIKAMAL
MORARKA): (a) Government have not taken
any decision to sell these units to the private
sector.

(b) Does not arise.

[*Translation*]

**CBI Raids on Government and Public
Undertaking Officials**

528. SHRI RAJVEER SINGH;
SHRI KODIKKUNNIL
SURESH:
SHRI BALVANT MANVAR:

Will the PRIME MINISTER be pleased
to state:

(a) the details of raids conducted by
Central Bureau of Investigation and other
intelligence agencies in the country on Gov-
ernment official and public undertaking offi-
cial under anti-corruption campaign during
the last three years and during 1990; year-
wise;

(b) the details of cases filed against
the official found guilty; and

(c) the steps being taken to eradicate
corruption from Government Offices and
Public Undertakings?

THE MINISTER OF STATE IN THE
PRIME MINISTER'S OFFICE (SHRIKAMAL
MORARKA): (a) Raids under anti-corruption
campaign are conducted only by Central
Bureau of Investigation. Details of such raids
conducted during the period from 1987 to
November 1990 are as under:-

<i>Year</i>	<i>No. of searches conducted</i>
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1987	393
1988	302
1989	190
1990	286

During the course of above serves, fol-
lowing movable/immovable assets were
discovered:-

	1987	1988	1989	1990
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(*Figures Rupees in lakhs*)

Movable:	209	130	133	317
Immovable:	330	185	78	233